

nomenclature of production. What is that nomenclature?

Shri Kanungo: As to the different items, I have not got the list with me.

Film Trade Delegation

*749. **Shri Subodh Hansda:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government propose to send a film trade delegation abroad to study the market condition;

(b) if so, which countries the delegation propose to visit;

(c) whether the members of the delegation have been named; and

(d) if so, the names of the members?

The Minister of Information and Broadcasting (Dr. B. Gopala Reddi): (a) to (d). Government are considering a proposal for the deputation of a goodwill film trade delegation to West Asia. The details are still being worked out in consultation with the Film Federation of India.

Shri Subodh Hansda: Does the Government propose to send a film delegation? May I know whether it has been decided? Which of the foreign countries have a liking for the Indian films?

Dr. B. Gopala Reddi: West Asia, Teheran, Baghdad, Amman, Damascus, Beirut, Ankara, Cairo and Khartoum.

Shri Subodh Hansda: May I know whether in the past any films have been sent to these countries; and, if so, which type of films?

Dr. B. Gopala Reddi: No delegation was sent to these countries. But the Indian Film Festival organised sometime last year....

Shri Subodh Hansda: I wanted to know which type of films they are interested in.

Mr. Speaker: That would be seen when the delegation goes. It would

he explored as to what type of films they like.

Board for Export Trade

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*750. { **Shri D. C. Sharma:**
Shri Subodh Hansda:
Shri Maheswar Naik:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether a proposal to set up a board to increase the export trade of the country is under consideration;

(b) whether it is proposed to form the board on the lines of the Board of Trade in U.K.;

(c) if so, the details of the proposal; and

d) when it is likely to be set up?'

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (d). I have already laid a statement on the Table of the House on Friday, the 11th instant which gives all the details.

Shri D. C. Sharma: May I know whether the personnel constituting the Board of Trade has been finalised; and, if so, what is its nature?

Shri Manubhai Shah: Six non-official members have yet to be finalised. The rest are given in the Statement.

Shri D. C. Sharma: May I know to which category these 6 non-official members are going to belong; and whether they are going to be recruited from the world of trade and industry or from the world of management or personnel management?

Shri Manubhai Shah: It is also given there; trade, industry, economists and others. Other wide categories can be there. We will try to take as many talented persons as possible, within the framework of six non-officials.

Shri Maheswar Naik: In view of the fact that the State Trading Corporation is being entrusted with export promotion, may I know what special

assignment has been made to the Board of Trade and with what power?

Shri Manubhai Shah: Both are quite different. The Board of Trade is an advisory board on all internal and external problems and matters connected with national economy. The State Trading Corporation is a company under the company law charged with a specific task on commodities and bi-lateral agreements as well as export promotion.

Shri Ramanathan Chettiar: May I know whether the Members of Parliament will be nominated to this Board of Trade?

Shri Manubhai Shah: I would not like to say specifically one way or the other; whether they have not been excluded nor expressly provided for.

Shri Vidya Charan Shukla: In view of several other advisory bodies functioning on the export promotion side, what was the exact necessity because of which this Board has been formed?

Shri Manubhai Shah: It is already given in the terms of reference. All these expert bodies are somewhat inadequate because they are meant for a particular work whereas here it is the correlation between internal development and external trade, the long-range policies of quality control, the long-range policy of trade ethics, commercial practice etc. If the hon. Member goes through the terms of reference, he will find that it is for the first time that we are trying to have an inter-related view of all the connected commercial and trading problems.

Shri P. R. Patel: In view of the fact that 75 per cent of export is of agricultural produce, may I know whether there is anybody to represent the agriculturists put on the Board?

Shri Manubhai Shah: In the 6 non-officials all these representatives are proposed to be included, one parti-

cular class or the other; I cannot say for the present because every 2 years the non-official members will go on varying. We will try to get as many interests represented as possible on the Board.

Shri Hem Barua: In view of the fact that this Board of Trade has only advisory powers, and Government is not bound to implement the recommendations, may I know what steps Government propose to take to co-ordinate the implementation by Government of the recommendations of the Board of Trade?

Shri Manubhai Shah: That part of the matter has been particularly taken care of. We have borrowed many features from the U.K. Board pattern where there are full-time officials at high level who will, more or less, carry out all those recommendations of the Board of Trade which are acceptable to Government and which are within the framework of Government policy. Therefore, it has been sufficiently high-powered to make its impact felt on national economy.

Shri Indrajit Gupta: From the statement, I find special mention is being made of the necessity to include representatives of the big associations like the Chambers of Commerce and the Federation of Indian Chambers of Commerce etc. May I know whether, similarly, any special mention is going to be made for the representatives of the small scale industries sector?

Shri Manubhai Shah: This Board has to be compact. The House will appreciate that if we have to give representation for every small or big or medium interest in this country, then it will have to be much bigger than it is to be. But we will try to see that as much expertise is got into the Board of Trade. There will also be many small consultative committees of the Board itself where special interests will be represented to look after these specific questions and problems.